

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:315

ANSWERED ON:24.02.2010

BAN ON MINING IN CRZ

Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there is a large scale mining of lime stone and other minerals in Coastal Regulation Zone (CRZ);
- (b) if so, the details thereof;
- (c) whether the Government proposes to impose a ban on mining of these minerals in CRZ;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) As per the provisions of the Coastal Regulation Zone (CRZ) Notification, 1991, mining of limestone in the CRZ areas is a prohibited activity. However, mining of rare minerals like monazite, thorium etc., is permissible in certain categories of the CRZ areas subject to obtaining necessary statutory clearances, including under the CRZ Notification, 1991.

(c) to (e) In view of the above, does not arise.